

HIGH COURT OF JAMMU AND KASHMIR
(Office of Registrar General at Jammu)

Subject: - Corrigendum to the High Court Calendar-2019

No. 49109-33/NG Dated : 31/12/2018

Please read "**1st of April, 2019 (Monday) as working day**" instead of holiday as shown in the High Court Calendar - 2019.

By order.

(Sanjay Dhar)
Registrar General
31/12/18

No: 49109-33 /NG Dated 31/12/2018

Copy to:-

1. Secretary General, Supreme Court of India, New Delhi
2. Advocate General, State of Jammu and Kashmir, Jammu.
3. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu, for information of Her Ladyship.
4. Registrar Vigilance, High Court of J&K, Jammu
5. Director, J&K State Judicial Academy, Janipur, Jammu
6. Secretary to Government, Department of LJ&PA, Civil Secretariat, Jammu
7. Registrar Rules, High Court of J&K, Jammu
8. Registrar Judicial, High Court wing Jammu/Srinagar
...for information and necessary compliance.
9. Secretary to Hon'ble Mr. Justice _____
... for their Lordships' kind information.
10. President Bar Association, High Court of J&K, Jammu/Srinagar
11. Central Project Coordinator, e-Courts for uploading the same on the website.
12. Joint Registrar (Adm.), High Court Main Wing, Jammu/Srinagar Wing, for information.
13. Office file.

Registrar General
31/12/18